Steps for removal of backwardness of Eastern U.P. (M)

[Shri Yadvendra Dutt]

MR. SPEAKER : No, No. Avoid such words.

SHRI YADVENDRA DUTT : That is Parliamentary, I will withdraw the word if you say so. But they have used even stronger words than this in the House of Commons. He said that Rs. 20,000 crores have been injected into the blackmarket and that money is floating. I would not blame anybody. But before he makes an assertion against the Janata Party, he must see who was responsible.

I again beg of the Prime Minister and appeal to his sympathy to see that this Patel Commission Recommendations are completely implemented and to see that we do really get road, drinking water and communications. With these few words, on the request of the Prime Minister, I would say, or his advice because he is just like a father to me, I beg of the House to permit me to withdraw the resolution.

MR. SPEAKER : Mr. Brij Bhushan Tiwari, are you withdrawing your amendment ?

SHRI BRIJ BHUSHAN TIWARI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 1 was, by leave, withdrawn.

MR. SPEAKER : Mr. Ram Dhari Shastri, are you withdrawing your amendment ?

SHRI RAM DHARI SHASTRI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER : Mr. Ugrasen, are you withdrawing your amendment ?

श्वी उग्नसेन: मैं ग्राना संशोधन वाग्म लेता हूँ इस उम्हीद से कि माननीय प्रधान मंत्री जीने जो कुछ कहा है उसका ग्रसर पड़ेगा भौर हम को कुछ उससे लाभ प्राप्त होगा ।

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER : Mr. Yadvendra Dutt, are you withdrawing your resolution ?

SHRI YADVENDRA DUTT : Yes, Sir. I seek the leave of the House to withdraw my resolution.

The motion was, by leave, withdrawn.

14·50 brs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SECOND REPORT

SHRI GAURI SHANKAR RAI (Ghazipur): Sir, I beg to present the Thirtysecond Report of the Pub lic Accoun Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Seventy-eighth Report (Fifth Lok Sabha) relating to the Cash Assistance for Export of Man-made Fabrics.

PETITION RE. EXPORT OF GROU-NDNUT SOLVENT EXTRACTION AND GROUNDNUT HANDPICKED AND SELECTED

श्री धर्मसिंहभाई पटेल (पोरवंदर) : ग्रध्यक्ष महोदय, मैं ग्रापकी ग्राज्ञा से मूंगफली सोलवंट एक्सट्रैक्शन तथा मूंगफली हाथ फोल शींगदाना के निर्यात के बारे में श्री सबदास ठाकर शी० पटेल तथा ग्रन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूं।

ELECTION TO COMMITTEE

INDIAN COUNCIL OF MEDICAL RESEARCH

स्वास्थ्य ग्रौर परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : ग्रध्यक्ष महोदय, मैं ग्रापकी ग्राज्ञा से निम्नलिखित प्रस्ताव करता हूं: ''कि भारतीय चिकित्सा ग्रनुसंधान परिषद् के नियमों, विनियमों ग्रौर उपनियमों के नियम 20 (16) ग्रौर (17) ग्रौर 24(2)